Declaration or Assets and Liabilities

50(csto)

Year 2024 - 2025

I, Rita Kumani son/daughter/wife of

L. Glulab Ram aged 39 Years, belonging to

Office attendent service and presently working as

Bihan Legislattve Assembly given herein below the details of the

assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependants*:

A <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Kailash Kumaz. Spouse name (s) | Dependant-1 | I SI. Description Self Dependant-2 Dependant-3 No. (i) Cash 600 Deposits P. N. B Banks, Financial Institutions And unich Non-Banking 4000 Financial V. Mandal Companies 8000 Bonds, Debentures and shares in Companies (iv) Other financial institutions, NSS, Postal Savings, LIC Policies, etc Vehicles (v) Motor (details of make, etc.) Jewellery Silver Gold details of weight and value) 50 gm 2.50,000 (vii) Other such as values of claims / interests

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock
Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the
employee.

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B Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

SI. No.	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	1		1		
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	1 .			,	
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	_			-	
(iv)	Houses / Apartments, etc Location (s) - Survey number(s) - Extent (Total measurement) - Current market value		_			
(v)	Other (such as interest in property)			-	-	_

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

SI. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as	
(a)	(i) Loans from Banks	S.B.I. P. Lone	7,8000	
	(ii) Loans from financial institutions		Re Paid. 92,000	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	Nil	Due 6.16.000	
	(b) dues to departments dealing with supply of water	Nid		
	(c) dues to departments dealing with supply of electricity	Nil		

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		(d) dues to departments dealing with telephones	- 1975	-	
		(e) dues to departments dealing with governments transport (including aircraft and helicopters)		-	
		(f) Other dues, if any			
(b)	(i)	Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	ECW PK60118A	-	
	(ii)	Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]		-	
	(iii)	Sales Tax [Only in case of proprietary business]	_	-	
	(iv)	Property Tax	_		

C Personal Detail		
GPF/CPF/PRAN No.	:-	110165365703
Gender	:-	F (M/F)
Date of Birth	:-	3 0 0 1 1 9 8 6 (DD/MM/YYYY)
Class/Group	: -	C (A/B/C)
Cadre	:-	Bihar Secretarist Service
		(Full Name e.g. B.A.S Bihar Administrative Service, B.S.S.:- Bihar Secretariat Service etc.)
Home District	:-	Patra
I hereby declare th	at the a	bove details are true to the best of my knowledge and believe

ef.

Signature: 2 AT 23 AT 2

Name of Employee: Rika Kumori

Designation: office Attendend

Department: Parliamentary Affaires Defenent

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Note: Please sign each page of the declaration. Asset declaration form must be A4 size

Place: Pabra.
Date: 25-02-2025

white paper with computer typed (single side) in prescribed format.